CP NO. 96(ND)/2012 RT No.26/2016

Santosh Rachna & Anr.

...Petitioners

Versus.

M/s New Suraj Transport Co. Pvt. Ltd.

...Respondents

Present:

Mr. A.K.Kohli with Mr. Anshul Jain, Advocates for petitioners.

Mr. Neeraj Khanna, Advocate for Respondent No. 4. Mr. Anurag Chopra, Advocate for respondent No.5.

Arguments inconclusive. Adjourned to 19.12.2016 and, if so required, to be fixed for 20-12-2016 for remaining arguments.

(Justice R.P. Nagrath) Member (Judicial)

Deepa Krishan)
Member(Technical)

November 24, 2016

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